

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 140
Appeal No. 118/252/ND/2020

Under Section: 252(1)

In the matter of:

M/s. Girbua India Pvt. Ltd.	...	Appellant
Vs		
ROC, NCT of Delhi and Haryana	...	Respondent

Order delivered on 25.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	:	Mr. Varun Jain, Adv. Ms. Sonika Sharma, Adv.
For the ROC	:	
For the IT Dept.	:	

ORDER

Pleadings are to be completed. List on 27.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

MUKESH

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**